

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 106/252/ND/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.02.2018**

NAME OF THE COMPANY: Zyne Solutions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

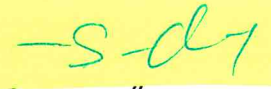
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Mr. Sourabh Batra, CS

For the Respondent (s): None

ORDER

Notice to the ROC returnable on 16th February, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)